

(c) Various factors govern the operational life span of the ships/submarines e.g. material status of vessel and equipment onboard; force level requirements and utility of the platform; planned replacements of vessels etc.

Special compensation for families of defence martyrs

563. SHRIMATI AMBIKA SONI: Will the Minister of DEFENCE be pleased to state:

(a) the cadre-wise and year-wise number of defence personnel who lost their lives during various operations during the last three years;

(b) whether any special compensation in the form of additional pension and gratuity is proposed to be given to their families and dependents, if so, the details thereof; and

(c) if so, by when final decision in this regard is likely to be taken?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) Details of defence personnel who lost their lives during various operations during the last three years are as follows:

Year	Army		Navy		Air Force	
	Officers	Other Ranks	Officers	Sailors	Officers	Airmen
2011	12	64	2	4	0	0
2012	6	78	2	2	0	0
2013	3	61	4	16	3	2

(b) and (c) In case of death attributable to service; next of kin (NoKs) of the defence personnel are entitled for various additional benefits which include Special Family Pension, Liberalised Family Pension and *Ex-gratia* lump sum compensation. There is no fresh proposal under consideration for additional pension and gratuity over and above these benefits.

Opening of sainik school in Pithoragarh

†664. SHRI MAHENDRA SINGH MAHRA: Will the Minister of DEFENCE be pleased to state:

†Original notice of the question was received in Hindi.

(a) the details of the locations in the country where Sainik Schools have been established since the British period, till date;

(b) whether Government would consider opening such a Sainik School in Pithoragarh district of Uttarakhand which has a huge population of defence personnel; and

(c) if so, by when?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) At present, there are 24 Sainik Schools in the country. The details and location of the 24 Sainik Schools in the country is given in Statement (*See* below).

(b) and (c) One Sainik School at Ghorakhal in Nainital, Uttarakhand is already functioning. At present, no proposal is under consideration for opening of another Sainik School in Pithoragarh district of Uttarakhand.

Statement

The details of Sainik Schools

Sl. No.	Name of School	Date of Opening
1	2	3
1.	Sainik School Satara, Maharashtra	23.06.1961
2.	Sainik School Kunjpura, Haryana	03.07.1961
3.	Sainik School Kapurthala, Punjab	08.07.1961
4.	Sainik School Balachadi, Gujarat	08.07.1961
5.	Sainik School Chittorgarh, Rajasthan	07.08.1961
6.	Sainik School Korukonda, Andhra Pradesh	18.01.1962
7.	Sainik School Kazhakootam, Kerala	26.01.1962
8.	Sainik School Purulia, West Bengal	29.01.1962
9.	Sainik School Bhubaneswar, Orissa	01.02.1962
10.	Sainik School Amaravathinagar, Tamil Nadu	16.07.1962
11.	Sainik School Rewa Madhya Pradesh	20.07.1962

1	2	3
12.	Sainik School Tilaiya, Jharkhand	16.09.1963
13.	Sainik School Bijapur, Karnataka	16.09.1963
14.	Sainik School Goalpara, Assam	12.11.1964
15.	Sainik School Ghorakhal Uttarakhand	21.03.1966
16.	Sainik School Nagrota J & K	22.08.1970
17.	Sainik School Imphal, Manipur	07.10.1971
18.	Sainik School Sujapur Tira, (HP)	02.07.1978
19.	Sainik School Nalanda, Bihar	12.10.2003
20.	Sainik School Gopalganj, Bihar	12.10.2003
21.	Sainik School Punglwa, Nagaland	02.09.2007
22.	Sainik School Kodagu, Karnataka	18.10.2007
23.	Sainik School Ambikapur, Chhattisgarh	15.08.2008
24.	Sainik School Rewari, Haryana	01.05.2009

Inquiry into Agusta Westland helicopter scam

665. SHRI SUKHENDU SEKHAR ROY: Will the Minister of DEFENCE be pleased to state:

(a) whether Indian Government has received sufficient materials from Italian authorities to book the culprits involved in VVIP helicopter scam;

(b) whether any Indian involved in this scam has been arrested, if not, the reasons therefor;

(c) whether Government is satisfied with the reply of Agusta Westland to the showcause notice issued earlier, if so, the reasons therefor;

(d) if not, whether Agusta Westland has been blacklisted; and

(e) whether Government has initiated action for repatriation of British national, Christian Michel, a key accused in this scam and if not, the reasons therefor?